

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1197
ANSWERED ON:02.03.2000
SALE OF SCRAP BY DEFENCE AUTHORITIES
JAYASHREE BANERJEE

Will the Minister of DEFENCE be pleased to state:

- (a) the amount received due to sale of defence scrap during each of the last three years;
- (b) whether complaints regarding sale of old but working spare parts in the name of scrap have been received;
- (c) if so, the details of the action taken during the last three years in this regard;
- (d) whether spare parts are sold as scraps after few years when their quantity becomes more than the required one;
- (e) if so, the reasons therefor;
- (f) whether sale of scraps is evaluated in proportion to their procurement, stock and utility; and (g) if not, the reasons therefor? A N S
W E R

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) The value of defence scrap sold during each of the last three years is as under:

Year Value of scrap (Rs. in lakhs)

1996-97	6306.46
1997-98	9461.90
1998-99	13837.84

- (b) to (e): No, Sir.

(f) & (g): Stores which are beyond economic repairs and have no further utility in the services are only declared as scrap and disposed through open tender/auction as equipment/spares only.